

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.410
CP/57/ND/2024

IN THE MATTER OF:

Sector 113 Gatevida Developers Private Limited	...	Applicant
Versus		
The Registrar Of Companies Nct Of Delhi & Haryana	...	Respondent

Under Section 441

Order delivered on 04.06.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Gursat Singh, Adv. Piyush Upadhyay
For the ROC	: Adv. Jyoti Khurana

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard Ld. Counsel for the Applicant as well as Ld. Counsel for ROC. The report of ROC is on board. Both the parties are directed to file written submissions along with judgments, if any, within one week. List the matter on **09.07.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)